

**Text Books for Higher Education in Regional Languages**

2423. SHRI AJIT KUMAR SHARMA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) the details of financial assistance granted by the University Grants Commission to different Universities in the country for preparation and publication of text books for Higher Education in Regional languages;

(b) the details of the progress and achievement in the publication of such text books by different Universities; and

(c) the names of Universities which have switched over to the Regional language as the medium of instructions of Higher Education?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). The University Grants Commission does not sanction any financial assistance for this purpose to Universities. The Commission, however, has a scheme to assist teachers/scholars working in universities, colleges and other institutions for preparing textbooks for reference works for university level courses in English, Hindi or other regional languages. 596 such projects have so far been approved, of which 75 are in Hindi and other regional languages. The total number of projects completed so far is 189, of which 15 are in Hindi or regional languages. The authors are free to publish the manuscripts prepared under this scheme through publishers of their choice.

(c) A statement is attached. [See Appendix CXXIV, Annexure No. 128].

**Withdrawal of Criminal Cases against Foreigners**

2424. SHRIMATI NOORJEHAN RAZACK: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the Administrator of Auroville had recommended to the Tamil Nadu Government or the Central Government for the withdrawal of criminal cases pending against some foreigners; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) The Administrator after verifying the facts in each case recommended to the State Government, for their consideration, withdrawal of criminal cases pending against some foreigners as the complaint was found to be of trivial nature and without substance

**Embezzlement of School Funds**

2425. SHRI KALRAJ MISHRA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that departmental enquiry was held in 1975 regarding misuse of Grant-in-aid, Boys Fund, PTA's fund and other miscellaneous funds of the Government Higher Secondary School II, Dev Nagar, New Delhi;

(b) whether the then JDE(F) examined the whole case and found gross embezzlement of nearly Rs. 86,000/- and suggested to the then Director of Education to prosecute the culprit (s); and

(c) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No, Sir.

(b) and (c). Do not arise.